

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI BHAGWAT JHA AZAD) : (a) The Exchange is expected to start functioning shortly.

(b) Yes.

(c) There are about fifty unemployed matriculates and one unemployed graduate in the Islands.

(d) Does not arise.

Rehabilitation Housing Corporation

1931. SHRI PREM CHAND VERMA: Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether the targets of setting up units according to projects reports and their production and development targets were achieved by the Rehabilitation Housing Corporation :

(b) if so; when and if not, the reasons therefor ;

(c) whether any foreign collaboration was involved in setting up the Corporation and if so, the names of the countries which collaborated, the terms of collaboration and how much foreign exchange in the form of aid was received ; and

(d) whether the Corporation is faced with any problems at present and if so, the manner in which Government propose to remove them ?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI BHAGWAT JHA AZAD) : (a) Yes.

(b) In April, 1953.

(c) The question of foreign collaboration did not arise ; the Corporation developed at Kirti Nagar 150 acres of land through the agency of the C. P. W. D. and sold them as residential plots mainly to displaced persons.

(d) No. As all the plots have been sold, the Corporation has gone into voluntary liquidation with effect from 12.7.68.

Public Telephone Booths in Gujarat

1932. SHRI NARENDRA SINGH MAHIDA : Will the Minister of INFORMATION AND BROADCASTING AND COMMUNICATIONS be pleased to state :

(a) the number of public telephone

booths at present in Gujarat and the cost of maintaining them ;

(b) the number of booths which are out of order or damaged and the reasons therefor ;

(c) amount of loss by way of theft and rough handling of receivers during the last three years ;

(d) the steps taken by Government to maintain the public telephone booths in order ; and

(e) the number of offenders who have been caught stealing telephone receivers, telephone wires, dials etc. during the last three years and the steps taken against them and the results thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING, AND IN THE DEPARTMENT OF COMMUNICATIONS (SHRI SHER SINGH) : (a) No. of Public telephone booths in Gujarat—432. Cost of maintenance—Rs. 5,000/- per annum approx.

(b) About twenty were damaged in Ahmedabad partly due to thefts and partly due to careless handling. Particulars regarding booths at smaller stations are not readily available.

(c) Rs. 1500/- per annum approximately

(d) The public telephone booths are regularly inspected by maintenance staff and faults removed. Cases of thefts are reported to the police.

(e) The cases are still under investigation of police and none has been apprehended so far.

Land Reform Measures in Orissa

1933. SHRI CHINTAMANI PANIGRAHI : Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether the Central Government have made any suggestion to the Orissa Government for implementing land reform measures ;

(b) if so, the nature of the suggestion made ; and

(c) Orissa Government's reaction thereto ?